

The South Eastern Railway have been instructed to strengthen the static catering establishments between Cuttack and Waltair so as to provide satisfactory catering arrangements for passengers.

#### Allotment of Wagons

2402. { Shri Bholanath Biswas:  
Shri P. G. Sen:

Will the Minister of Railways be pleased to state:

(a) why the policy of free indent of wagons for movement of stone ex-Pakur was reverted to that of allotment of restricted supply of 125 wagons per day when the average supply per day during the free indent period from August, 1958 to March, 1959 came to 89.3 wagons; and

(b) whether it is a fact that this arrangement is only mean for Pakur and not for any other nearby Stations with stone traffic e.g. at Kotalpukur, Barharwa, Bakudi Tinpahar, Taljhari, Maharajpur and Mirzachouki where free indent and supply policy is being enforced?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) There has been no change in the policy regarding acceptance of indents and supply of wagons at Pakur, as loading of stone from Pakur has all along been governed by a quota limitation. The quota has now been raised to 135 wagons per day. Attempts are always made to supply as many wagons as possible depending on the availability of wagons.

Indents for items 'A' to 'D' traffic under Preferential Traffic Schedule were accepted freely, before, during and after the period referred to. For traffic under 'E', the plot capacity of the indenter was only taken into consideration in accepting indents.

(b) Yes. It is only at Pakur that item 'E' indents are limited to the plot capacity of the indentors and supplies are made in accordance with

a daily quota unlike at other stations where demands for movement of stone are less.

#### Sugar Factories

2403. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to lay a statement on the Table showing:

(a) the number of co-operative and private sugar factories State-wise in 1959-60 season;

(b) the quantity of sugar-cane crushed in 1959-60 season in various factories, with a break-up of each State and Union Territory; and

(c) the percentage of recovery?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). A statement giving the required information is laid on the Table. [See Appendix III, annexure No. 137].

(c) The All India recovery of sugar upto 22nd August, 1960 is 9.92 per cent.

#### Crop Competitions

2404. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any crop competitions were held for the principal food and cash crops in the 1959-60 season; and

(b) what was the yield recorded in the various States per acre?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). There were two crop competition schemes in force during 1959-60 viz. (i) Community Awards for increasing agricultural production and (ii) crop competitions on individual crops among individual cultivators. Under the former scheme, each State and district which raised the total food production during kharif and rabi seasons by 15 per cent or more over the average production of the preceding three years are entitled to an award of Rs. 50,000 and Rs. 10,000 respectively. These awards are linked